

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 11979 of 2019

(Arising out of OIO-BVR-EXCUS-000-COM-5-8-2019-20 dated 30/04/2019 passed by Commissioner of Central Excise, Customs and Service Tax-BHAVNAGAR)

Ultra Tech Cement Ltd

Narmada Cement Jafrabad Works, Vill- Babarkot, Taluka- Jafrabad
Amreli, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Bhavnagar

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat - 364001

.....Respondent

APPEARANCE

Shri Manish Jain, Advocate appeared for the Appellant
Shri Vijay G Iyengar, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

Final Order No. A/ 10287 /2023

DATE OF HEARING: 13.02.2023
DATE OF DECISION: 13.02.2023

RAMESH NAIR

The appellant have submitted a letter dated 18.01.2023 along with SVLDR- 4 certificate. In view of the case settled under SVLDR Scheme, 2019, the appeal is dismissed as deemed withdrawn.

(Dictated & Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**